

Central Assistance for Rajasthan Canal

4330. SHRI KAMAL MORAR-KA: Will the Minister of WATER RESOURCES be pleased to state :

(a) what has been the assistance provided during the last three years to Rajasthan for Rajasthan Canal; and

(c) whether centre is monitoring the progress of the Canal and the utilisation of funds ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) The Central assistance to Rajasthan for the Indra Gandhi Nahar Project (Rajasthan Canal Project) during the last three years from 1985-86 to 1987-88 was below:

	Rs. in crores
(i) Advance Plan assistance	45
(ii) Border Area Development Programme Grant	15.5
(iii) CAD Programme for the State as a whole including the Indira Gandhi Nahar Project	22.65

Besides a sum of Rs. 20 crores has been earmarked for the Project under drought relief assistance to be utilised during the years 1987-88 and 1988-89.

(b) Yes, Sir.

Planning of Development work for District-wise

4331. SHRI P.N. SUKUL: Will the Minister of PLANNING be pleased to state:

(a) whether it is envisaged in the Eight Five Year Plan that development work would be planned for district-wise;

(b) whether any discussions took place in recent weeks on district-level planning ; and

(c) whether there is proposal for district-wise plans which are to be incorporated into the over-all plan?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) Eight Five Year Plan is yet to be formulated. It is expected that district level planning would be assigned an important place in the formulation of the Eight Five Year Plan.

(b) Yes, Sir.

(c) Formulation of State level plans has to be preceded by (i) the preparation of district level plans and (ii) consideration at the State level so as to ensure integration between the Districts' and State level plans. Integration is facilitated by the fact that the district level plans themselves would be formulated keeping in view the share of State resources allocable to district and National & State perspectives policies and important programmes.

Disclosures of Secrets to International Agents

4332. SHRI S.S. AHLUWALIA: Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that a number of employees and high officials in his Ministry/Departments/Subordinate offices were held responsible for disclosing secrets to the international agents during the last three years;

(b) if so, what are their names and offices in which posted ;